

Government Control over Public Schools

2868. SHRIMATI MONIKA DAS:
Will the Minister of EDUCATION
AND CULTURE be pleased to state:

(a) the amount of tuition fee charged per mensem by (i) the Modern School, Delhi (ii) Delhi Public School, Delhi (iii) the Air Force Central School, Delhi (iv) Bal Bharati Public School, Delhi and (v) the Springdales Public School, Delhi;

(b) whether these schools were allotted land at concessional rates:

(c) what other facilities like D.T.C. buses have been provided to these schools; and

(d) the steps Government are taking to exercise control over these schools?

THE DEPUTY MINISTER IN THE
MINISTRIES OF EDUCATION AND
CULTURE AND SOCIAL WELFARE
(SHRI P. K. THUNGON): (a) The
information is given in the Statement.

(b) As per the records available with the Directorate of Education, Delhi Administration, Air Force Central School, Bal Bharati Public School and Springdales Public School were allotted land on concessional rates.

(c) The bus facility is provided to these schools on hire basis.

(d) Control over these schools is exercised through the provisions contained in the Delhi School Education Act, 1973 and the rules made thereunder.

Statement

Sl. No.	Name of the School	Primary	Middle	Secondary	Senior Secondary
		Rs.	Rs.	Rs.	Rs.
1	Modern School, Bara-Khamba Road, New Delhi	130	140	140	150
1A.	Modern School, Vasant Vihar, New Delhi	130	140	140	150
2	Delhi Public School, R.K. Puram, New Delhi	135	140	145	150
2A.	Delhi Public School, Mathura Road, New Delhi	135	140	145	150
3	Air Force Central School, Delhi Cantt.	AFA 30 AFO 60 NAF 95 Staff 30	35 70 120 35	45 75 125 45	45 75 125 45
4	Bal Bharati Air Force School, Lodhi Road	AFA 30 AFO 60 NAF 95	35 70 120	35 75 125	35 75 125
5	Springdales School, Pusa Road, New Delhi	100	105	110	110—Art 130—Science